

Closure in Central Universities

2293. SHRI SRIBALLAV PANIGRAHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the Central Universities observed complete closure on the 13 February, 1992;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The Joint Action Committee of the employees of Central Universities had given a call for closure of all Central Universities on 13th February, 1992 in protest against the UGC (Amendment) Bill, 1991. According to the information available while the Universities were not closed. Most of the employees responded to the call. The Bill sought, inter-alia, to empower the UGC to prescribe pay scales and service conditions of the employees of Central Universities with prior approval of the Central Government. Taking into account the reactions of teaching and non-teaching staff of Central Universities, Government has asked UGC to look into all aspects of the matter keeping in view the need to bring about uniformity in service conditions of employees consistent with the autonomy of Universities.

Cancellation of Halts in Vijayawada Division

2294. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of RAILWAYS be pleased to state:

(a) whether halts of passenger trains at the Morampuchi, Kolanucoda Stations and G.T. Express at Tenali Station of Vijayawada Division, South Central Railway have

been cancelled;

(b) if so, the reasons therefor;

(c) whether there is any proposal to provide halts of G.T. Express and Navjeevan Express at Tenali Junction to facilitate the passengers of Guntur District; and

(d) if so, the time by which the proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Due to poor patronisation and operational exigencies.

(c) No, Sir.

(d) Does not arise.

[Translation]

Diversion of Guna-Etawah Line

2295 SHRI ARVIND NETAM:
SHRI YOGANAND
SARASWATI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have received any proposal to reconsider Guna-Shivpuri-Gwalior-Bhind-Etawah railway line, which is under construction, for diverting it between Gwalior and Bind to cover Malanpur industrial area; and

(b) if so, the action proposed to be taken thereon and the estimated expenditure likely to be incurred on the proposed diversion?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) The proposal has been agreed to in principle. The cost of diversion would be Rs.55.00 lakhs.

Godhra-Maksi Railway Line

2296. SHRI ARVIND NETAM:
SHRI YOGANAND
SARASWATI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have accorded its approval to the construction of Godhra-Dahod-Indore-Maksi railway line;

(b) if so, the estimated cost thereof;

(c) the provision made in this budget and the progress made in construction work; and

(d) the time by which the construction work of the said railway line is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Rs. 297.14 crores.

(c) Rs. 11 crores. Progress is 14% on Dewas-Maksi section.

(d) Depends on availability of resources in coming years.

Conversion of Indore Pithampur Line

2297. SHRI ARVIND NETAM:
SHRI YOGANAND
SARASWATI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to undertake the conversion work of Indore-Mau-Pithampur into broadgauge railway line in view of the demand of that region; and

(b) if so, the details thereof;

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) Does not arise.

[English]

Glucose Case

2298. SHRI BALRAJ PASSI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to reply given to Unstarred question No. 1872 on December 3, 1991 and state:

(a) the findings of the enquiry conducted by the Central Bureau of investigation in the Glucose case; and

(b) the details of action taken against the persons, found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). On the basis of the Report of the Central Bureau of Investigation erring officers are being charge sheeted.

Summer Specials

2299. SHRIMATI BASAVA RAJESWARI:
SHRI G. MADEGOWDA:

Will the Minister of RAILWAYS be pleased to state the details of the Summer Specials proposed to be introduced during the ensuing summer holidays: zone-wise?